

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

Petition No. 118/2011

Sub: Petition to issue direction to Uttar Pradesh State Load Despatch Centre to accord concurrence/no objection certificate/prior standing clearance in Format PX-I to the petitioner for participation in Power exchanges (s).

Petition No. 126/2011

Sub: Short Term Open Access transmission charges payable by the petitioner for utilizing the transmission network of the State of Uttar Pradesh while availing inter-State short-term open access through bilateral transactions.

Date of hearing : 21.6.2011

Coram : Dr. Pramod Deo, Chairperson
Shri S. Jayaraman, Member
Shri Deena Dayalan, member

Petitioners : Noida Power Company Limited, Noida

Respondents : 1. U. P. Power Transmission Corporation Ltd.,
Lucknow
2. Chief Engineer (Power System), U.P Power
Transmission Corporation Ltd., Lucknow
3. Chief Engineer (Operation), U.P Power
Transmission Corporation Ltd., Lucknow
4. Uttar Pradesh Power Corporation Ltd., Lucknow
5. Northern Regional Load Despatch Centre
(NRLDC), New Delhi

Parties present : Mrs Swapna Seshadri Advocate for the
Petitioner
Shri S.Ganguly, NPCL
Miss Mayuri Patel, NPCL
Shri Rahul Srivastava, Advocate, UPPTCL & SLDC,
UP
Shri S.K.Jain, UPPTCL

Miss Jyoti Prasad, NRLDC

Learned proxy counsel for the petitioner submitted that the counsel appearing in these matters was not able to attend the hearing due to some personal difficulty. She accordingly requested for a short adjournment. The prayer was not opposed by learned counsel for UPPTCL and SLDC, UP.

2. The Commission has allowed the request and directed to renotify the petitions for hearing on 21.7.2011.

Sd/-
(T.Rout)
Joint Chief (Law)